GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA STARRED QUESTION NO. 62 TO BE ANSWERED ON 07.02.2024

OVERBRIDGE AT KOTIKULAM

* 62. SHRI RAJMOHAN UNNITHAN:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railways had acquired land 18 years ago for an overbridge at Kotikulam (KOK) under Southern Railways to replace LC No. 280 running through the middle of the platform;

(b) if so, whether the State Government had arranged funds and complied with all the conditions stipulated by the Railways;

(c) if so, whether there are unnecessary delays from the Railways creating difficulties for the common public in this area;

(d) if so, the details thereof and the steps taken/likely to be taken for completion of the official formalities approval of tender and G.A. drawing etc.;

(e) whether additional land is required to be acquired for this purpose, if so, the details thereof; and

(f) the corrective steps taken by the Government in this regard?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY (SHRI ASHWINI VAISHNAW)

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF STARRED QUESTION NO. 62 BY SHRI RAJMOHAN UNNITHAN TO BE ANSWERED IN LOK SABHA ON 07.02.2024 REGARDING OVERBRIDGE AT KOTIKULAM

(a) to (f): The work of Road Over Bridge (ROB) in lieu of Level Crossing (LC) No.280 in Kotikulam Yard was sanctioned on cost sharing basis during the year 2006-07. Considering the impact of the LC on safety and mobility of trains, Railway had acquired the land for the construction of ROB in 2010.

Though the work was sanctioned in 2006-07, State Government entrusted this work to Roads and Bridges Development Corporation of Kerala Limited (RBDCK) in 2016 after a delay of nearly 10 years. A fund of ₹ 19.60 crore was also allocated by State Agency on 16.05.2017 towards their share for the cost sharing. General Arrangement Drawing (GAD) for the work was approved in Dec.'2017. However, due to inadequate action by RBDCK, the work was deleted from Railway Works Program in 2019-20.

On the request of State Govt. this work was again sanctioned on cost sharing basis in July' 2021. As per Memorandum of Understanding (MoU) executed between Govt. of Kerala and Ministry of Railways dated 09.07.2021 for the execution of ROB on single entity basis, this work was transferred to State Govt. for execution.

The State Govt. has entrusted the work of construction of this ROB to RBDCK on single entity basis in Nov' 2022. Revised GAD has been approved in Jan' 2023.

RBDCK has been permitted to carry out this work on acquired Railway land in Feb'2023. Further 0.03 hectare land is required to be acquired by RBDCK for the approaches. Railway is providing necessary help to RBDCK for early execution of work at this LC gate.
